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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 371/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

Name of the Company		State Bank of India -Vs- Orissa Manganese and Minerals Ltd		
Under Section		7 IBC		
SI. No.	3		Appearing on behalf of	Signature with date

ORDER

No one responded.

It appears from the record that time to file Resolution Plan has been extended for a further period of 90 days w.e.f. 30/01/2018. Progress report may be filed by 28/03/2018.

List it on 28/03/2018 for further order.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd